



**THE
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No. 11

13 Poush, 1939 (S)

Ranchi, Wednesday, 3rd January, 2018

COMMERCIAL TAXES DEPARTMENT

NOTIFICATION

3rd January, 2018

S.O. No. 4 – Dated- 3rd January, 2018 -- In exercise of the powers conferred by section 164 of the Jharkhand Goods and Services Tax Act, 2017 (12 of 2017), the State Government hereby appoints the 1st day of February, 2018 as the date from which the provisions of serial number 2(ix)(i) and 2(ix)(ii) of notification No. S.O 74 – State Tax dated the 7th September, 2017, published in the Gazette of Jharkhand, shall come into force.

2. This notification shall be deemed to be effective from 29th December, 2017.

[File.No Va Kar / GST / 04/ 2017]
By the order of the Governor of Jharkhand,

K. K. Khandelwal,
Principal Secretary-cum Commissioner.

वाणिज्य-कर विभाग

अधिसूचना

3 जनवरी, 2018

एस० ओ०- 4 दिनांक- 3 जनवरी, 2018 -- झारखण्ड सरकार, झारखण्ड माल और सेवा कर अधिनियम, 2017(2017 का 12) की धारा 164 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, 1 फरवरी, 2018 को ऐसी तारीख के रूप में नियत करती है जिससे झारखण्ड के राजपत्र में प्रकाशित अधिसूचना सं. एस० ओ० 74- राज्यकर, तारीख 07/09/2017 के क्रम संख्यांक 2(ix)(i) और क्रम संख्यांक 2(ix)(ii) के उपबंध प्रवृत्त होंगे ।

2. यह अधिसूचना 29 दिसम्बर, 2017 से प्रवृत्त होगी ।

[सं.सं .वा०कर/जी०एस०टी०/04/2017]

झारखंड राज्यपाल के आदेश से,

के०के० खण्डेलवाल,
प्रधान सचिव-सह-आयुक्त ।